



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building),
9,CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 20.01.2024

NOTICE

Please take notice that the matters listed in the Court – IV on 23.01.2024 at 10:30 AM will be taken up by the bench comprising of **Hon’ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon’ble Mr. Naresh Salecha, Member (Technical)**.

Further please take notice that the matters listed in the Court of Chairperson (item no. 2 to 34 and 37 to 39) on 23.01.2024 at 10:30 AM will now be taken up in the Court – IV (after rising of the above-mentioned bench), by the bench comprising of: **Hon’ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), Hon’ble Mr. Barun Mitra, Member (Technical) and Hon’ble Mr. Arun Baroka, Member (Technical)**.

By order of Hon’ble Chairperson

-Sd/-

Registrar